THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 17 October, 2023

No. HC.V-70/2023/ ? !- Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 and 7(1-A) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Sri Jayanta Kumar Nandi, Deputy Registrar**, on merit-cum-seniority basis, temporarily and until further orders, as **Joint Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 16900/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice Sri Purna Prasad Upadhaya, Joint Registrar, promoted to the post of Registrar(Establishment).

By order,

Sd/- Smt Aparna Ajitsaria

REGISTRAR GENERAL

24. The Court Officer No. I & II, Gauhati High Court, Guwahati.25. The Chief Security Officer, Gauhati High Court, Guwahati.26. The CA to the Registrar General, Gauhati High Court, Guwahati.

27. The Order/Personal File.

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29. 2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati. 3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. 4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Yupia). 5. The Secretary, Gauhati High Court Legal Service Committee, Guwahati. 6. The Senior Information Technology Consultant, Gauhati High Court, Guwahati. 7. The Joint Registrar (__), Gauhati High Court, Guwahati. 8. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6. 9. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6 10. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette. 11. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati. 12. Sri Jayanta Kumar Nandi, Deputy Registrar, Gauhati High Court, Guwahati. The Dy. Registrar _______, Gauhati High Court, Guwahati.
 The Assistant Registrar, _______, Gauhati High Court, Guwahati. 15. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. 16. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website. 17. The Special Officer (Translation Wing), Gauhati High Court, Guwahati. 18. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati. 19. The Court Manager, Gauhati High Court, Guwahati. 20. The Treasury Officer, Kamrup Treasury, Guwahati-1. 21. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice Gauhati High Court, Guwahati. 22. The F&AO, Gauhati High Court, Guwahati. 23. The AOJ _____, Gauhati High Court, Guwahati.

Apara dibara 17.10.2.

REGISTRAR GENERAL